

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION No. 4708
TO BE ANSWERED ON 30.03.2017

Assessment and Development of Wasteland

4708. DR. BHAGIRATH PRASAD:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the estimated area of wasteland as assessed by the Union Government, State/ UT-wise;
- (b) the area reclaimed for cultivation during the last ten years, State/UT-wise;
- (c) the efforts and achievements made in arresting advancement of ravines and make use of land in Chambal ravines; and
- (d) the steps taken by the Government to tackle comprehensively the problem of wasteland to make gainful use of such lands?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

- (a): The estimated area under wastelands in the country during 2008-09 is 467021.16 square km. as per "Wastelands Atlas of India, 2011-Change Analysis Based on Temporal Satellite Data of 2005-06 and 2008-09" (2011). The State / UT-wise details are given in **Annexure I**.
- (b): The State / UT-wise details of wastelands reclaimed for cultivation during the last ten years is not centrally maintained.
- (c) & (d) Department of Land Resources is currently implementing 8214 watershed development projects in 28 States (except Goa) covering an area of about 39.07 million hectare under the Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) principally for development of rainfed portions of net cultivated area and culturable wastelands including those situated in the catchment of Chambal river.

The activities being undertaken *inter alia* include ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development, livelihoods for assetless persons, etc.

State-wise details of number of projects, sanctioned area of the projects and funds released as Central share are given in **Annexure II**.

The projects are at various stages of implementation.

In addition, other Central Ministries / Departments like Ministry of Agriculture and Farmers Welfare are implementing schemes and programmes like the Per Drop More Crop component of PMKSY which *inter alia* includes activities for water conservation, drought proofing, water harvesting, ground water recharge, etc. that complement and supplement interventions undertaken under the WDC-PMKSY.

**Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 4708 due for
reply on 30.03.2017**

State / UT-wise area of wastelands (square km.): 2008-09

Sl. No.	State / UT	Area of wasteland
1	Andhra Pradesh	37296.62
2	Arunachal Pradesh	14895.24
3	Assam	8453.86
4	Bihar	9601.01
5	Chhattisgarh	11482.18
6	Delhi	90.21
7	Goa	489.08
8	Gujarat	20108.06
9	Haryana	2145.98
10	Himachal Pradesh	22347.88
11	Jammu & Kashmir	75435.77
12	Jharkhand	11017.38
13	Karnataka	13030.62
14	Kerala	2445.62
15	Madhya Pradesh	40113.27
16	Maharashtra	37830.82
17	Manipur	5648.53
18	Meghalaya	4127.43
19	Mizoram	4958.64
20	Nagaland	5266.72
21	Odisha	16425.76
22	Punjab	936.83
23	Rajasthan	84929.10
24	Sikkim	3273.15
25	Tamil Nadu	8721.79
26	Tripura	964.64
27	Uttarakhand	12859.53
28	Uttar Pradesh	9881.24
29	West Bengal	1929.20
30	Union Territory	315.00
	Total	467021.16

Source: "Wastelands Atlas of India, 2011-Change Analysis Based on Temporal Satellite Data of 2005-06 and 2008-09" (2011)

Annexure referred to in reply to parts (c) and (d) of Lok Sabha Unstarred Question No. 4708 due for reply on 30.03.2017

State-wise details of projects, area sanctioned, total project cost and funds released as Central share for projects

(Area in million ha.& Rs. in crore)

Sl. No	State	From 2009-10 to 2014-15 [@]			Central share released (2009-10 to 2016-17) #
		Total no. of Projects	Area of the projects	Total project cost	
1	Andhra Pradesh	432	1.810	2290.00	725.42
2	Bihar	123	0.612	841.53	85.33
3	Chhattisgarh	263	1.195	1517.87	217.40
4	Gujarat	610	3.103	4022.19	1049.29
5	Haryana	88	0.362	437.25	77.76
6	Himachal Pradesh	163	0.840	1259.94	232.71
7	Jammu & Kashmir	159	0.652	979.73	115.29
8	Jharkhand	171	0.911	1142.70	162.69
9	Karnataka	571	2.569	3324.45	1596.18
10	Kerala	83	0.423	589.54	78.41
11	Madhya Pradesh	517	2.937	3568.11	1112.62
12	Maharashtra	1186	5.128	6517.49	1971.41
13	Odisha	310	1.700	2191.50	807.66
14	Punjab	67	0.314	377.61	52.46
15	Rajasthan	1025	5.764	7892.61	1872.68
16	Tamil Nadu	270	1.368	1643.19	751.60
17	Telangana	330	1.399	1742.27	459.94
18	Uttar Pradesh	612	3.045	3583.70	744.56
19	Uttarakhand	65	0.346	492.88	114.13
20	West Bengal	163	0.693	896.16	116.28
	North Eastern States				
21	Arunachal Pradesh	156	0.467	701.48	215.54
22	Assam	372	1.577	1946.11	322.44
23	Manipur	102	0.491	735.13	121.12
24	Meghalaya	96	0.236	351.99	157.39
25	Mizoram	89	0.373	560.87	214.40
26	Nagaland	111	0.476	714.91	428.71
27	Sikkim	15	0.066	98.07	20.68
28	Tripura	65	0.213	320.31	167.66
	Total	8214	39.07	50739.59	13991.76

[@] Sanctioned under the erstwhile Integrated Watershed Management Programme (IWMP), which was amalgamated as the Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) from 2015-16.

As on 24.3.2017, include releases under erstwhile IWMP

Note: 1) WDC-PMKSY is not operational in Union Territories.
2) There is no sanctioned project in Goa.